

(16)

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Allahabad : Dated this 23rd of March, 1998

Contempt Petition No.55 of 1997

In

Original Application No.563 of 1997

District : Allahabad

CORAM:-

Hon'ble Mr. S. Dyal, A.M.
Hon'ble Mr. S.L. Jain, J.M.
Naveen Kumar Maurya,
Son of Shri Jagganath
Maurya,
R/o Kahtrauli
Post Kahtrauli,
Phoolpur,
District Allahabad.

(Sri Rakesh Verma, Advocate)

.... Applicant

Versus

1. Shri Mohd. Azaz Ahmad,
Senior Superintendent
of Post Offices,
Allahabad.
2. Shri S.R. Singh,
Sub Divisional Inspector,
Handia (Sub Division),
Allahabad.
3. Shri Om Prakash Singh Rathaur,
Extra Departmental Branch Post Master,
Katrauli, Handia, Allahabad.

.... Contemnors

Q R D E R - (O_r_a 1)

By Hon'ble Mr. S. Dyal, A.M.

In this contempt application, the applicant had alleged that the respondents had wilfully disobeyed the order of the Tribunal in OA No.563 of 1997 directing the respondents that the applicant who had been working, shall not be replaced by another substitute till the next date.

J.M. /

2. The respondents filed a counter affidavit in which they have stated that the applicant was relieved in pursuance of the order dated 14-5-1997 passed by respondent no. 2, before the interim order was passed on 28-3-1998. Learned counsel for the applicant accepts this position.

3. In view of the above ~~xxx~~ position, there is no wilful disobedience of the order of this Tribunal as alleged in the contempt petition and the contempt petition is, therefore, dismissed. The notices issued to the respondents are discharged. The case may be consigned to the records.

S. J. Dube

Member (J)

S. J. Dube

Member (A)

Dube/